

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO:178/2006

Friday the 28th Day of April, 2006.

CORAM:

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

1. A.Robinson,
Ex.Casual Labour,
Southern Railway, Trivandrum Division,
2. Parameswaran P
Ex.Casual Labour, Southern Railway,
Trivandrum
3. K.Chellappan
Ex.Casual Labour, Southern Railway,
Trivandrum.
4. C.Devaraj
Ex.Casual Labour, Southern Railway,
Trivandrum. ... Applicants

By Advocate Shri T.C.G.Swamy

V/s.

1. Union of India represented by the
General Manager, Southern Railway,
Head Quarter Office, Park Town P.O.
Chennai-3.
2. The Divisional Railway Manager,
Southern Railway, Trivandrum Division
Trivandrum.
3. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum. ... Respondents

By Advocate Mrs.Sumathi Dandapani

This OA having come up for hearing on 28th day of April,2006 is finally disposed of with following order:-

(O R D E R)

Hon'ble Smt.Sathi Nair, Vice Chairman

The applicants in this case are ex.casual labourers in the Southern Railway and borne on the seniority list of retrenched casual labourers and according to them applicant nos.3 and 4 are at serial no.2046 and 2022 of the seniority list and the position of applicant nos.1 and 2 is not known. They have submitted that Annexures A-1 to A-4 are representations of the applicants to the 3rd respondents praying that some of the juniors in the seniority list of ex.casual labourers had been re-engaged and that their cases may also be considered for absorption irrespective of their age.

Learned counsel for applicant wants to withdraw the OA with liberty to approach the tribunal if necessary.

OA is dismissed as withdrawn. No costs.

Sathi Nair
Sathi Nair
Vice Chairman

abp